HIGH COURT OF CHHATTISGARH, BILASPUR NOTIFICATION

No. 25 (Mis.)

Bilaspur, date December, 2024

In exercise of the powers conferred by clause (2) of the Article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Chhattisgarh, Bilaspur, makes the following amendment in "The High Court of Chhattisgarh Technical Manpower (Contract) Service Rules, 2023":-

AMENDMENT

In rule 4(i) of Part-III 'Appointment on Technical Manpower Posts' of the said rules, after the word 'authority' the phrase 'or by outsourcing of suitable technical person having qualification, experience and fulfilling other conditions prescribed in the rule' be added.

The above amendment shall come into the force with immediate effect.

By order of Hon'ble the Chief Justice

(K.Vinod Kujur) Registrar General

Endt. No. 20067 / II-15-19/2024 Bilaspur, date 10 December, 2024

Copy forwarded to:-

- J.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. Registrar (Vigl./I.&E./Judl./S.&A Cell), High Court of Chhattisgarh, Bilaspur,
- 19. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Naya Raipur (C.G.) with a request to get it be published in the Gazette immediately,
- 20. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 21. Additional Registrar (/Judl./DE. & E./Admn.), High Court of Chhattisgarh, Bilaspur,
- 22. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 23. All Registrar (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 24. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
- 25. Assistant (Establishment), High Court of Chhattisgarh, Bilaspur with a direction to affix the said Notification in all the Notice Boards of this Registry

For information / necessary action.

(K. Vinad Kujur) Registrar General